

ITEM NO.21

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 577/2024

NILAY RAI & ORS.

Petitioner(s)

VERSUS

BAR COUNCIL OF INDIA

Respondent(s)

(FOR ADMISSION and IA No.204570/2024-EX-PARTE STAY )

Date : 13-09-2024 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. A Velan, AOR  
Mrs. Navpreet Kaur, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

List the Writ Petition on 20 September 2024.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR